Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

)									
		0	126,24,81,701	0	322,28,88,758		448,53,70,459		Total	
	9	0	0	0	283	Ъ	283	1	Other creditors, if any, (other than financial creditors and operational creditors)	9
	~	0	125,78,31,712	0	50,00,70,325	10	175,79,02,037	11	Operational creditors (other than Workmen and Employees and Government Dues)	~
	7								Operational creditors (Government Dues)	7
	6								Operational creditors (Employees)	6
	5								Operational creditors (Workmen)	S
	4	0	46,49,989	0	272,28,18,150	5	272,74,68,139	5	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4
	Ų.								Secured financial creditors (other than financial creditors belonging to any class of creditors)	3
	2								Unsecured financial creditors belonging to any class of creditors	2
	_								Secured financial creditors belonging to any class of creditors	-
any		under verificatio n	admitted u	claims	Amount of claims admitted	No. of claims	Amount	No. of claims		
ks, if	Details in R Annexure		Amount of Amount claims not of claims	Amount of contingent	Summary of claims admitted	Summa ad	Summary of claims received	Summar	Category of creditor	No.
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Filing under clause (ca) of sub-regulation (2) of

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		0	126,24,81,701	0	322,28,88,758		448,53,70,459		Total	
		(c	c	283	L	283	ь	Other creditors, if any, (other than financial creditors and operational creditors)	9
	9	0 0	123,/6,31,/12		50,00,70,325	10	175,79,02,037	11	Operational creditors (other than Workmen and Employees and Government Dues)	~
	×	0	175 76 24 717						Operational creditors (Government Dues)	7
	1								Operational creditors (Employees)	6
	6								Operational creditors (Workmen)	S
	A 45	0	46,49,989	0	272,28,18,150	5	272,74,68,139	5	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4
									Secured financial creditors (other than financial creditors belonging to any class of creditors)	(J)
	دب								Unsecured financial creditors belonging to any class of creditors	13
	- دا								Secured financial creditors belonging to any class of creditors	-
		verificatio n	adminied	claims	Amount of claims admitted	No. of claims	Amount	No. of claims		
ks. if	Annexure	of claims	claims not of claims	nt of gent	Summary of claims admitted	Summa	Summary of claims received	Summar	Category of creditor	No. 2.



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023) Annexure-1

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	No. Creditor received Date Amount of receipt
	Details rece Date of receipt
	of claim eived Amount Amount claimed of claim admitted
	Details of claim received Date Amount Amount of claimed of claim receipt admitted
	Nature of claim
interest	
interest	of claim itted Amount covered by
	Whether related party?
6	% of voting share in
	Amount Amount Amof of any of cl contingent Mutual not dues, adm that may be set-off
	Amount Amount of any of claim Mutual not dues, admitted that may be set-off
	Amount of claim not admitted
	Amount Amount Amount Remark of any of claim of claim s, if any Mutual not under dues, admitted verification that may be set-off
	Remark s, if any



Annexure-2

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of unsecured financial creditors belonging to any class of creditors

⊢
No.
Sl. Name No. of creditor
Details claim received Date of Amour receipt claime
Details of Slaim received ate of claimed
Name Details of Details of claim received creditor Date of Amount Amount Nature receipt claimed of claim admitted
Det Nature of claim
Details of claim admitted re Amount Whether related by party? guarantee
Whether related party?
Amount Whether % of voting covered related share in by party? CoC
Amount of any mutual dues, that may be set-off
Amount of Amoun claims not claim admitted under verific
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Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023) Annexure-3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

<u>\$</u>	Sl. Name No. of creditor	or Claim receive d Date of Amou nt Amount Nature receipt clai med of claim of admitted claim d	of eive d mou nt A ai med o ai med o	etails of c	Nature Amount Arof covered co by secur by interest	Amount Whether covered related by guar party?	 % voting share in CoC	Amount of contingent claim	Amount of Amount o any claim not mutual admitted dues, that may be set-off	Am clai adr	Amount of claim not admitted	Amount of Amount of Amount of Remarks any claim not claim , if any mutual admitted under dues, that verifica- may be tion set-off
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Annexure – 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

								Creditor					
0	0	0	0		0%	Υcs	0	3,43,50,405 Financial		3,43,50,405	07-01-23	Mr. Chinta Sridhar 07-01-23	
								Creditor				Co Ltd	
0	0	0)	(0%	Yes		0Financial	33,99,58,869 33,53,08,880Financial	33,99,58,869	07-01-23	Navayuga Engg	
holder								Creditor					
0 CCD	0	0		0	0.02%	'	0	473715 Financial		4,73,715	07-01-23	Mr. S.B.Puri	-
					04.07.0	NO		Cleditol	127,11,10,300 127,11,10,300 CIGUIOI	164,11,10,000	20-12-22		
OCCD holder	.0	<u> </u>	0	0	57 8 70%	2	0	Financial	124 41 40 386	124 41 40 380	20 12 22	Mr Manav Morada	, ,
						No						Private Limited	
CCD holder					47.11%		0	Creditor	110,85,44,770 110,85,44,770 Creditor	110,85,44,770		Corporation	
	0	0	0	0				Financial			11-11-22	Subham	
					CoC		guarantee						
			011		party? share in	party?	by		admitted				
			may be set-	nt claim		related	covered	claim	claim	claimed	receipt		
	verification		dues, that admitted		% of	Whether	Amount	Nature of	Amount of Nature of	Amount	Date of		
if any	claim under		any mutual claim not	of							received	of creditor	No.
Remarks,	Amount of	Amount of	Amount Amount of Amount of	Amount		lmitted	Details of claim admitted	Details		of claim	Details	Sl. Name	SI.
(Amount in ₹)	(Am												



Annexure 5

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Workmen)

(Amount in₹)

No.
Sl. Name of Name Details of claim No. authorised of received representative, work Date Amoun if any man of claime receipt
Name of work man
of claim ved Amount claimed
rved Amount Amount Nature Whether claimed of claim of related admitted claim party?
Details of c
ails of clain Whether related party?
Details of claim admitted of of ure Whether % voting continges claim party? CoC, if applicable
ıt
Amount of any mutual dues, that may be set-off
Amount of Amount of Remarks claim claim not if any under admitted verification
Amount of Rema claim not if any admitted
Remarks, if any



Annexure 6

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Employees)

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					,	if any	representative, employee Date Amount Amount of Nature Whether	No.authorised	Sl. Name of	
							employee	of		
					=	of o	Date /	claim received	Details of	
						claimed	mount	eived	of	
					admitted	claim	Amount of		De	
					claim	of	Nature		tails of cla	
					party? share in CoC, if	related voting	Whether		Details of claim admitted	
				applicable	share in CoC, if	Young	% 01	٥/ ١٤		
									contingent	Amount of
				be set- off	may	that	dues,	mutual	of any	Amount
							verification		claim	Amount Amount of Amount of Remarks,
								admitted	claim not if any	Amount of 1
									if any	Remarks,



Annexure 7

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Government dues)

Sl. Details of claimant |Department |Government receipt claim received Date Details of Amount claimed Amount of claim admitted Details of claim admitted Nature Whether claim party? related share in CoC, voting applicable % of Amount of contingent Amount of any dues, may that mutual be setclaim Amount of verification under Amount of Remarks, admitted claim not if any (Amount in₹)



Annexure 8

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023)

List of operational creditors (Other than Workmen and Employees and Government Dues)

	4					
			2	_		No.
	Navayuga Engineering Co. Ltd	Tamilnadu Generation and Distribution Corporation Limited	3G Cell Labs Private Limited	Vajra IOT private Limited		Name of creditor
	07-01-23	07-12-22	04-12-22	26-10-22	Date of receipt	Details rec
	81,32,745	112,42,37,539	2,61,27,288	9,43,76,659	Amount claimed	Details of claim received
	81,32,745 Operational	0	2,61,27,288 1,84,54,653 Operation nat Creditor	9,43,76,659 3,49,04,851 Operatio	Amount of claim admitted	
	Operatio nal Creditor	Operatio () nal Creditor	Operatio nal Creditor	Operatio nal Creditor	Natu re of claim	Detail
	0	0	0	0	Amount covered by security interest	Details of claim admitted
	0	0	0	0	Amount covered by guarantee	mitted
	Yes	No	No	No	Whether related party?	
	0	0	0	0	% of voting share in CoC	
	0	0	0	0	claim	Amount of contingent
	0	0	0	0	mutual dues, that may be set-off	Amount of any
	0	112,42,37,539	76,72,635	5,94,71,808	not admitted	Amount of claim
Soul *	Kolo	0	0	0	under verification	Amount of claim
19-2020:12924	Vasuder 2	Claim made as per the arbitral award, an appeal with No: Arb.O.P. No. 64/2020 Under Section 34 of Arbitration and Conciliation Act, is pending before the Hon'ble Madras High			_	Remarks, if any
onal * 2		go J				

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	-				δž	(Z
(ST), Egmore Division, Chennai	Asst Commissioner	Analogics Tech India Ltd	Wipro Ltd	I Technologies India Limited	Nanjay Consultants	Expeditors International (India) Pvt Ltd	Networks
nai	09-01- 2023	07-01-23	06-01-23	09-01-23	09-01-23	09-01-23	07-01-23
	50,000		38,42,12,929		15,90,907	19,09,095	2,58,229
		4,99,59,813	38,42,12,929 36,79,96,499 Operation nat	6,70,47,233 1,89,67,124 Operation	7,25,395Operatio	6,21,016Operational	2,58,229 Operation nat
Creditor	50,000 Operatio	Operatio nal Creditor	Operatio nal Creditor	Operatio nal Creditor	Operatio nal Creditor	Operatio nal Creditor	Operatio nal Creditor
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			0	0	0	0	0
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	0	0	0		0	0	0
	0	0	0 1,62,16,430	0 4,80,80,109	8,65,112	12,88,079	0
	0	0	0	0	0	0	0
	0	0					



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 04-02-2023 (Claims received as on 09-01-2023) Annexure – 9

List of other creditors (Other than financial creditors and operational creditors)

		<u>z</u>
	ESI	SI. Name No of creditor
	21-10-22	
	283	Details of claim received Date of Amount receipt claimed
	283	Details claim Amount Nature Amount of claim of covered admitted claim Security interest
	Other Creditor	Nature of claim
	0	ed
	0	of Amount covered by guarantee
	No	Whether related party?
	0	Amount of contingent claim
	0	Amount of any mutual dues, that may be set-
	0	Amount of claim not admitted
	0	Amount Amount Amount of Remarks, of any of claim claim if any t mutual not under dues, admitted verification that may be set-off
		Remarks, if any

